

for P.C. Mohapatra

M. D. N. Mishra  
CAT / I / II

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 596 ..... 1995

D. Lakshminath Rao Applicant (s)

Versus

D. O. 1883 Respondent (s)

Sr. No.	Date	Order with Signature
1	27-9-95	<p>REGISTER</p> <p>O.A.NOs.591 to 596 of 1995</p> <p>Heard Shri P.C.Mohapatra,</p> <p>learned counsel for the applicants.</p> <p>The applicants submit that they were engaged for casual work during the years 1985 and 1986. They like to be considered for similar engagement in future whenever work is available. The applications are disposed of, at the admission stage, with direction that the applicants be suitably engaged whenever work is available.</p> <p>MEMBER (ADMN.)</p> <p>Put up as per the order passed on 12/12/96 on 9.12.97.</p>
2	9.12.97	<p>For admission of 107 on on order.</p> <p>28.09.95</p>

200 for Rs 50/- has been paid.  
27/9/95

In this application, the Petitioner vs 198 CAT, Act has been for engaged as casual worker in Dargah Dept.

For Regn Pl.  
27/9/95

28.09.95  
Registration

28/9 12.00